

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.01.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 374 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Insolvency & Bankruptcy Board of India Vs. GTL Infrastructure & Ors.	Ashish Verma
2.	I.A. No. 388 of 2023 in Restoration Application No. ___ of 2023 in Competition App. (AT) No. 10 of 2021	Chief Materials Manager Eastern Railway Vs. BIC Auto Pvt. Ltd. & Ors.	Siddhartha Sinha

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
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Assistant Registrar